

and Empowerment in different States is available in the Ministry's website ([www.socialjustice.nic.in](http://www.socialjustice.nic.in)).

(b) Yes, Sir.

(c) and (d) No, Sir.

(e) The Ministry proposes to expand its coverage by selecting Non Governmental Organisations in un-served areas.

### **Schemes for handicapped persons**

**3356. SHRI S. ANBALAGAN:** Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government have announced any new programmes/schemes for welfare of the handicapped persons during the last year;

(b) if so, the details thereof and the results achieved/proposed to be achieved therefrom; and

(c) if not, the achievements made by the existing central schemes/programmes for welfare of the handicapped persons during the last year?

**THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN):**

(a) and (b) The following new programmes have been undertaken for welfare of the persons with disabilities:

(1) 16 District Disability Rehabilitation Centres (DDRCs) have been sanctioned. These centers provide the following services to persons with disabilities:

- (i) Assessment, provision and fitment of needed assistive devices.
- (ii) Early detection and early intervention to reduce the impact of disability.
- (iii) Advice on prevention of disability.
- (iv) Promotion of education, vocational training and employment;
- (v) Facilitate issue of disability certificate.

(2) A Pilot project on awareness generation through television regarding various issues of disabilities has been sanctioned. The programme will be telecast in Assam, Tripura & Arunachal Pradesh, Bihar and Tamil Nadu.

(3) Projects have been sanctioned to create barrier free facilities in the State Administrative Training Institutes promote these facilities in other Government/public buildings.

(c) Does not arise.

### **Adoption of Tsunami Affected Children**

**3357. SHRI ANAND SHARMA:** Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government's attention has been drawn to a large number of requests for adoption of children orphaned due to the Tsunami by the Indian National and foreign organizations; and

(b) the guidelines issued by the central and concerned State agencies on adoption of such children and the conditions for qualifying as adoption agencies and institutions?

**THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN):**

(a) Yes, Sir. Government of India have received requests for adoption of children orphaned by Tsunami from a large number of people including Indian individuals, organizations and foreign nationals.

(b) No fresh guidelines have been issued for such children by the Central Government.

### **Street Children Below Poverty Line**

**3358. SHRI RAVULA CHANDRA SEKAR REDDY:** Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government have conducted any census on the number of street children/below poverty line children;

(b) if so, the latest figures thereof;

(c) whether any concrete steps are proposed to be taken by Government to provide them all the facilities that are enjoyed by the fortunate children and make them responsible citizens;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?